

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: April 5, 2006**

**No. 82 / DR(S)/2006**

Sri **Ashok Kumar-VI**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Gonda vice Sri Ram Kailash.

**No. 83 / DR(S)/2006**

Pursuant to Government Appointment/Notification No. 534/II-4-06-32(2)/2005 dated 3.4.2006 Sri **Ram Kailash**, Civil Judge, Senior Division, Gonda on promotion to U.P.Higher Judicial Service under Rules 22(3) in stop gap arrangement to be Additional District & Sessions Judge, Agra against Fast Track Court.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 52 / DR (S)/ 2006, Dated: Allahabad: April 5, 2006**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Chairman, U.P. State Public Service Tribunal, Lucknow.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. The District & Sessions Judge, Gonda & Agra. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. Sri Ram Kailash appointed in U.P. Higher Judicial Service in stop gap arrangement under amended Rule 22(3) in U.P.H.J.S. Rule, 1975 against Fast Track Courts along with U.P.Government Appointment/ Notification No. 534/II-4-06-32(2)/2005 dated 3.4.2006. The officer mentioned above shall hand over charge from his present post and shall proceed to take over charge of his new posting immediately.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.

14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Gonda & Agra.(Information available on E-mail).
17. P.S. to Hon'ble Administrative Judge, Fast Track Courts, High Court, Allahabad.

**BY ORDER OF THE COURT**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**